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Title: Regarding alleged rape of a Dalit girl in Aranmula, Kerala

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Hon. Speaker, Sir, the brutal sexual assault of a Dalit girl, who was a Covid-19 patient, by an ambulance driver on the way to hospital in Aranmula, Kerala is a heinous crime in which the investigation process is sluggish and justice is being denied.

The horrific rape of a Dalit girl in Kerala near Aranmula while being transported to a Covid treatment facility by the driver of an ambulance service of the State health department, which is operated by GVK EMRI Emergency Management Services, has shaken the conscience of the people of Kerala.

The diabolic nature of the attack on the helpless woman, who is also a Covid patient, shows the depraved nature of assault carried out by the assailant. Such incidents have occurred not only in Kerala but throughout the country.

As you know, Sir, the Covid patients are already facing a lot of problems and these incidents show that there is no protection available to them. So, the Government and the Health and Family Welfare Department should ensure the protection of such patients.

Sir, the State of Kerala, where this incident has happened, has been a cause of shame for the country. Therefore, through you, I would request the Health and Family Welfare Ministry to ask for a detailed report of this incident, which has happened in Kerala. Thank you, Sir.

माननीय अध्यक्ष : श्रीमती सुप्रिया सदानंद सुले और श्रीमती कनिमोझी करुणानिधि को श्री कोडिकुन्नील सुरेश द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

16.00 hrs